
Bill Summary

The Central Agricultural University (Amendment) Bill, 2016

- The Central Agricultural University (Amendment) Bill, 2016 was introduced in Lok Sabha by Mr. Sudarshan Bhagat, Minister of State for Agriculture and Farmers Welfare on August 5, 2016. The Bill proposes to amend the Central Agricultural University Act, 1992.
- The Act provides for the establishment of a University in the north eastern region for the development of agriculture, and advancement of research in agriculture and allied sciences. It states that the University is responsible for teaching and research in the field of agriculture for the north eastern states.
- The Act defines the north eastern region as comprising the states of Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Sikkim and Tripura. The Bill amends this definition to include the state of Nagaland.

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